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PART-1 SECTION-1

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE & INDUSTRY

DEPARTMENT OF COMMERCE

DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE No. 53 (RE 2013)/2009-14

NEW DELHI, DATED: 27TH February, 2014

Subject: Amendments in the Reward/Incentive Schemes of Chapter 3 of Foreign Trade Policy 2009-14 - Appendix 37D of Handbook of Procedure (Vol. I).

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures (Vol. I) (Appendices and Aayat Niryat Forms) 2009-2014:

2. The following products are included in Table 3 of Appendix 37D (Market Linked Focus Product Scheme) for export made **with effect from 1.03.2014 to 31.8.2014**:

Table 3- Appendix 37D

SL. NO	MLFPS TABLE 3 SL. NO.	ITC(HS)	DESCRIPTION	RATE PERCENTAGE	NAME OF COUNTRIES
1.	1	4107	LEATHER FURTHER PREPARED AFTER TANNING OR CRUSTING, INCLUDING PARCHEMENT-DRESSED LEATHER, OF BOVINE (INCLUDING BUFFALO) OR EQUINE ANIMALS, WITHOUT HAIR ON, WHETHER OR NOT SPLIT, OTHER THAN LEATHER OF HEADING 4114	2%	EU (27 COUNTRIES I.E. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
2.	2	41120000	LEATHER FURTHER PREPARED AFTER TANNING OR CRUSTING	2%	EU (27 COUNTRIES I.E. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC

			CRUSTING, INCLUDING PARCHMENT- DRESSED LEATHER, OF SHEEP OR LAMB, WITHOUT WOOL ON, WHETHER OR NOT SPLIT, OTHER THAN LEATHER OF HEADING 4114		CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
3.	3	4113	LEATHER FURTHER PREPARED AFTER TANNING OR CRUSTING, INCLUDING PARCHMENT- DRESSED LEATHER, OF OTHER ANIMALS, WITHOUT WOOL OR HAIR ON, WHETHER OR NOT SPLIT, OTHER THAN LEATHER OF HEADING 4114	2%	EU (27 COUNTRIES I.E. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
4.	4	5205	COTTON YARN (OTHER THAN SEWING THREAD), CONTAINING 85% OR MORE BY WEIGHT OF COTTON, NOT PUT UP FOR RETAIL SALE	2%	EU (27 COUNTRIES I.E. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
5.	5	5206	COTTON YARN	2%	EU (27 COUNTRIES I.E.

			(OTHER THAN SEWING THREAD), CONTAINING LESS THAN 85% BY WEIGHT OF COTTON, NOT PUT UP FOR RETAIL SALE		AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
6.	6	5208	WOVEN FABRICS OF COTTON, CONTAINING 85% OR MORE BY WEIGHT OF COTTON, WEIGHING NOT MORE THAN 200 G/M2	2%	EU (27 COUNTRIES I.E. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
7.	7	5209	WOVEN FABRICS OF COTTON, CONTAINING 85% OR MORE BY WEIGHT OF COTTON, WEIGHING MORE THAN 200 G/M2	2%	EU (27 COUNTRIES I.E. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)

8.	8	5210	WOVEN FABRICS OF COTTON, CONTAINING LESS THAN 85% BY WEIGHT OF COTTON, MIXED MAINLY OR SOLELY WITH MAN-MADE FIBRES, WEIGHING NOT MORE THAN 200 G/M2	2%	EU (27 COUNTRIES I.E. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
9.	9	5211	WOVEN FABRICS OF COTTON, CONTAINING LESS THAN 85% BY WEIGHT OF COTTON, MIXED MAINLY OR SOLELY WITH MAN-MADE FIBRES, WEIGHING MORE THAN 200 G/M2	2%	EU (27 COUNTRIES I.E. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
10.	10	5212	OTHER WOVEN FABRICS OF COTTON	2%	EU (27 COUNTRIES I.E. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)

11.	11	6003	KNITTED OR CROCHETED FABRICS OF A WIDTH NOT EXCEEDING 30 CM, OTHER THAN THOSE OF HEADING 6001 OR 6002	2%	EU (27 COUNTRIES I.E. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
12.	12	6302	BED LINEN, TABLE LINEN, TOILET LINEN AND KITCHEN LINEN	2%	EU (27 COUNTRIES I.E. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
13.	13	87071000	BODIES (INCLUDING CABS) FOR THE VEHICLES OF HEADING 8703	2%	EU (27 COUNTRIES I.E. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK

					REP, SLOVENIA, SPAIN, SWEDEN AND U K)
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3. The following products are added in Table 1 of Appendix 37D (Focus Product Scheme) after Sl. No. 1065 for export made with effect from 01.03.2014:

S NO	FPS SL. NO.	HS CODE	DESCRIPTION	RATE PERCENTAGE	BONUS BENEFITS
1066	1066	5511	YARN (OTHER THAN SEWING THREAD) OF MAN-MADE STAPLE FIBRES, PUT UP FOR RETAIL SALE	5%	-
1067	1067	70193100	GLASS FIBRE MATS	2%	-
1068	1068	56074900	TWINE CORDAGE, ROPES AND CABLES OF P OLYETHYLENE OR POLYPROPYLENE: OTHER	2%	-
1069	1069	05080020	HAND WORKED SEASHELLS WITHIN THE GENERAL DESCRIPTION "CHANKS"	5%	-

4. The admissible rate for the following items are amended as 5% under Table 1 of Appendix 37 D (Focus product Scheme) for export made with effect from 01.03.2014:

S. NO.	FPS SL. NO.	ITC HS CODE	DESCRIPTION	RATE PERCENTAGE	BONUS BENEFITS
696	696	851711	LINE TELEPHONE SETS WITH CORDLESS HANDSETS	5%	-
212	212	851762	MACHINE FOR RECEPTION, CONVERSION, AND REGENERATION OF VOICE , IMAGES AND OTHER DATA, INCLUDING SWITCHING AND ROUTING APPARATUS	5%	-
229	229	852560	TRANSMISSION APPARATUS INCORPORATING RECEPTION APPARATUS	5%	-
220	220	851769	PARTS OF TELECOM TRANSMISSION EQUIPMENT	5%	-

51	51	90011000	OPTICAL FIBRES, OPTICAL FIBRE BUNDLES AND CABLES	5%	-
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5. The following products are added in Table 2 of Appendix 37 D (MLFPS), for export made between 01.03.2014 to 31.08.2014:

Sl. No	MLFPS Table 2 Sl. No.	ITC(HS)	Description	Rate Percentage	Name of Countries
282	282	291819	OTHR CRBOXYLIC ACIDS WTH ALCHL FNCTN BUT WTHOUT OTHR OXYGN FNCTN THR ANHYDRDS HALIDES PEROXIDES PEROXYACIDS AND THR DERIVATIVES	2%	EU (27 COUNTRIES i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
283	283	292429	OTHR CYCLC AMIDES(INCL CYCLC CRBAMATES) AND THEIR DERIVATIVES AND SALTS THEREOF	2%	EU (27 COUNTRIES i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)

284	284	293090	OTHER ORGANO-SULPHUR COMPOUNDS	2%	U K) EU (27 COUNTRIES i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
285	285	293299	OTHER HETEROCYCLIC COMPNDS WITH OXYGEN HETERO - ATOM(S)	2%	EU (27 COUNTRIES i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
286	286	293339	OTHER : DERIVATIVES OF PYRIDINE	2%	EU (27 COUNTRIES i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND.

					ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
287	287	293359	OTHER MTRCYCLC CMPNDS CNTNG A PYRIMIDINE RING (W/N HYDRGNTD)/PIPERAZINE RING IN THESTRUCTURE	2%	EU (27 COUNTRIES i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
288	288	293369	OTHR CMPNDS CNTNG AN UNFUSED TRIAZINE RING(W/N HYDROGENATED) IN THE STRUCTURE	2%	EU (27 COUNTRIES i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA,

					SPAIN, SWEDEN AND U K)
289	289	293399	OTHER HETERDCYCLIC CMPNDS WITH NITROGEN HETRO ATOM (S) ONLY	2%	EU (27 COUNTRIES i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
290	290	293499	OTHER HETEROCYCLIC COMPOUNDS	2%	EU (27 COUNTRIES i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
291	291	293500	SULPHONAMIDES	2%	EU (27 COUNTRIES i.e. AUSTRIA, BELGIUM, BULGARIA, CYPRUS, CZECH REPUBLIC, DENMARK, ESTONIA, FINLAND, FRANCE, GERMANY, GREECE

				GERMANY, GREECE, HUNGARY, IRELAND, ITALY, LATVIA, LITHUANIA, LUXEMBOURG, MALTA, NETHERLAND, POLAND, PORTUGAL, ROMANIA, SLOVAK REP, SLOVENIA, SPAIN, SWEDEN AND U K)
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6. MLFPS benefit for export of Chapter 61 & 62 items to USA and EU has been extended for the exports from 01.04.2014 till further orders.

7. The following Town of Export Excellence (TEE) has been added in Appendix 7 of HBP v1:-

APPENDIX 7 TOWNS OF EXPORT EXCELLENCE			
SL NO.	TOWN OF EXPORT EXCELLENCE	STATE	PRODUCT CATEGORY
33	THOOTHUKUDI (TUTICORIN)	TAMILNADU	MARINE

CORRIGENDUM in Public Notice No. 52 dated 25.02.2014

8. In respect of items at Sl No. 260 to 263 of Appendix 37 D Table-1, in the column 'Bonus Benefit' the phrase "Bonus only to Bicycles" stands deleted w.e.f. 25.02.2014 when the original Public Notice was issued.

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